

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :23/02/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTION- COURTCODE-MENTION2302-AT11A.M.-11.05 A.M</u>				
<u>681-ADM-COURT CODE-COMPLAINT-AT 11.05AM</u>				
1	SEBI Appeal	30/2022 (/0000)	MEHTA EQUITIES LTD. Vs. SEBI AND ORS.	M/s. Kookada and Associates Advocate for Appellant
<u>698-M.A. HEARIN-COURT CODE- MARESTORATI-AT 11.07AM</u>				
2	Misc. Application	144/2022	NIKUNJ BABULAL CHORADIYA-Restoration Application Vs. SEBI	Adv. S. H. Bohra
(Main Matter Number :SEBI Appeal/0000063/2022)				
<u>155-PART HEARD-CODE-EXPARTEADJUDICATELTP-11.08AM</u>				
3	SEBI Appeal	542/2020	Hemang Shah Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	543/2020	Umesh Patel Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	544/2020	Sonal Patel Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	545/2020	Abhishek Soni Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate

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8	SEBI Appeal	546/2020	Dhaval Soni Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	547/2020	Harshad Panchal Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	548/2020	Radhe Krishna Broking Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	549/2020	Anurag Agarwal and Anr. Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	550/2020	Anurag Agarwal and Anr. Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate

226-DISPOSAL-CODE-LIMITATIONEXPARTE-AT-11.10 AM

4	SEBI Appeal	43/2020	Sukumar Subramanian Vs. SEBI	Corporate Attorneys
	Sub Matter :	Misc. Application/0000202/2021		
	SEBI Appeal	51/2020	Rajagopal K Vs. SEBI	Joby Mathew and Associates Joby Mathew and Associates
	Sub Matter :	Misc. Application/0001133/2021		
	SEBI Appeal	89/2020	A Venkatramani Vs. SEBI	Joby Mathew and Associates
	Misc. Application	202/2021	SUKUMAR SUBRAMANIAN Vs. SEBI	

(Main Matter Number :SEBI Appeal/0000043/2020)

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	Misc. Application	1133/2021	RAJGOPAL K.-Urgency Vs. SEBI	JOBY MATHEW AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000051/2020)				
<u>228-DISPOSAL-COURTCODE-MARGINSHORTFALL-AT11.12AM</u>				
5	SEBI Appeal	80/2020	Edelweiss Custodial Services Limited Vs. NSE Clearing Limited and Anr.	Sameer Pandit,Adv. i/b Wadia Ghandy and Co. P.N.Modi,Sr. Adv. - R1, None for R2
Sub Matter :		Misc. Application/0000099/2020		
Sub Matter :		Misc. Application/0000482/2020		
Sub Matter(Disposed) :		Misc. Application/0001166/2021		
Sub Matter(Disposed) :		Misc. Application/0001167/2021		
Sub Matter :		Misc. Application/0001346/2021		
	Misc. Application	99/2020	ASHISHKIRTIKUMAR SHAH-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PARINAM LAW ASSOCIATES
(Main Matter Number :SEBI Appeal/0000080/2020)				
	Misc. Application	482/2020	RAJIV AGARWAL-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PUROHIT AND PUROHIT
(Main Matter Number :SEBI Appeal/0000080/2020)				
	Misc. Application	1346/2021	HARSH ROHITBHAI PATEL -INTERVENER Vs. EDELWEISS CUSTODIAL VS NSE CLEARING LTD. AND ANR.	ROBIN SHAH, ADVOCATE
(Main Matter Number :SEBI Appeal/0000080/2020)				

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	Misc. Application	1407/2021	SMC GLOBAL SECURITIES LTD.-STAY Vs. NSE CLEARING LIMITED AND ORS.	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000757/2021)				
	SEBI Appeal	757/2021	SMC GLOBAL SECURITIES LTD. Vs. NSE CLEARING LIMITED AND ORS.	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0001406/2021				
Sub Matter : Misc. Application/0001407/2021				
Sub Matter : Misc. Application/0000133/2022				

359-DISPOSAL-COURTCODE-FRONTRUNTRADES-11.15AM

6	SEBI Appeal	301/2020	IKAB Securities and Investments Ltd. Vs. SEBI	Ms. Noelle Ann Park, Advocate ELP
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371-DISPOSAL-CODE-DISGORGERESTRAINPIT-AT-11.17AM

7	SEBI Appeal	49/2021	Quantum Securities Pvt. Ltd. Vs. SEBI	Mr. Rahul Das, Advocate K. Ashar and Co.
	SEBI Appeal	103/2021	Sanjay Dutt Vs. SEBI	Mr. Rahul Das, Advocate K. ASHAR AND CO.
	SEBI Appeal	104/2021	Ms. Prenita Dutt and Ors. Vs. SEBI	Mr. Rahul Das, Advocate K. ASHAR AND CO.

100-ADM-DISP-COURTCODE-REJECTEDCOMPLAINTS-11.20AM

8	SEBI APPEAL	144/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
Sub Matter : Misc. Application/0000193/2021				
Sub Matter : Misc. Application/0000194/2021				

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	Misc. App.	193/2021	Schneider Electric President Systems Ltd. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Somasekhar Sundaresan, Advocate
	Sub Matter :	Misc. Application/0000193/2021		
	Sub Matter :	Misc. Application/0000194/2021		
	Misc. App.	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
	(Main Matter Number :SEBI Appeal/0000144/2021)			
9	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates Shardul A. Mangaldas- R. 2,Sonu T., Adv-R.5
	Sub Matter :	Misc. Application/0001308/2021		
	Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS	
	(Main Matter Number :SEBI Appeal/0000709/2021)			
	SEBI Appeal	710/2021 (/0000)	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
	Sub Matter :	Misc. Application/0001310/2021		
	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
	(Main Matter Number :SEBI Appeal/0000710/2021)			
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
	Sub Matter :	Misc. Application/0001312/2021		
	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
	(Main Matter Number :SEBI Appeal/0000711/2021)			

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<u>175-DISPOSAL -COURTCODE-PLEGDEDPROCEEDS-AT 11.22AM</u>				
10	SEBI Appeal	179/2021	Ajay Dalmia Vs. SEBI	Mr. Shyam Mehta, Senior Advocate
Sub Matter(Disposed) : Misc. Application/0001205/2021				
<u>16- ADM-DISP-SUNGOLDWTM-AT 11.25AM</u>				
11	SEBI Appeal	337/2020	Rajiv R. Kotia Vs. Shilpa Amit Kotia and Ors.	The Law Point
	SEBI Appeal	45/2021	Shilpa Amit Kotia Vs. Securities and Exchange Board of India and Ors.	Mr. Amit Kotia, Authorised Representative The Law Point
	SEBI Appeal	46/2021	Shweta Dhaval Kotia and Ors. Vs. Securities and Exchange Board of India and Ors.	Mr. Amit Kotia, Authorised Representative The Law Point
	SEBI Appeal	675/2021	Rajiv R. Kotia Vs. SEBI AND OTHERS	Jipnesh. N. Jain “ Advocate
Sub Matter(Disposed) : Misc. Application/0001281/2021				
	SEBI Appeal	676/2021	Ravi Rajiv Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter(Disposed) : Misc. Application/0001282/2021				
	SEBI Appeal	677/2021	Dhaval Ramesh Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter(Disposed) : Misc. Application/0001283/2021				

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	SEBI Appeal	678/2021	Shilpa Amit Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter(Disposed) : Misc. Application/0001284/2021				
	SEBI Appeal	679/2021	Shweta Dhaval Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter : SEBI Appeal/0001285/2021				

406-DISPOSAL-CODE-REINSTATESECURITIES-AT-11..27AM

12	SEBI Appeal	370/2021 (/0000)	Yes Bank Ltd. Vs. NSEIL AND ANR.	J. Sagar Associates MKA-Res. Nos. 1 and 2
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437-ADM-DISPOSAL-COURTCODE-MISSELLING-11.30AM

13	SEBI Appeal	373/2021	Yes Bank Limited Vs. SEBI	J. Sagar Associates advocates and solicitors K. Ashar and Co
	SEBI Appeal	374/2021	Vivek Kanwar and Ors Vs. SEBI	J. Sagar Associates advocates and solicitors

401-DISP-PASSWORD-PREFALLOTMENT-11.32AM

14	Misc. Application	806/2021	Mohan Lall Chauhan Vs. SEBI	For Shah and Ramaiya Chartered Accountants
(Main Matter Number :SEBI Appeal/0000516/2021)				
	SEBI Appeal	475/2021	Pawan Kumar Ruia Vs. SEBI AND ANR.	R. Bhargavan And Associates Mansukhlal Hiralal & Co- RES. NO.1
Sub Matter(Disposed) : Misc. Application/0000732/2021				

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	SEBI Appeal	516/2021	Mohan Lall Chauhan Vs. SEBI AND ANR.	Shah and Ramaiya Chartered Accountants Mansukhlal Hiralal & Co- RES. NO.1

Sub Matter : Misc. Application/0000806/2021